

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-822/ND/2021
IA/3460/2024

IN THE MATTER OF:

M/s. Five Ess Precision Components Pvt. Ltd.

...PETITIONER

Vs.

M/s. Hema Automotive Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 12.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Sharad Tyagi, Ms. Archana Tyagi, Ms. K. Gayatri, Mr. Samarth Gogia - Advocates

For the IT Department

: Mr. Parth Semwal and Mr. Abhishek Maratha, Mr. Apoorv Agarwal; Standing Counsels

For the Respondent/Corporate Debtor

: Adv Vaibhav Dabas for R1.

ORDER

List the matter along with IA on **19.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)